

**Railway Out-agency at Agartala**

\*596. **Shri Dasaratha Deb:** Will the Minister of Railways be pleased to state:

(a) whether representations have been received by Government soliciting opening of Railway out-agency at Agartala and other divisional Headquarters of Tripura; and

(b) if so, what steps are being taken to open such out-agencies of railways for the transport of goods?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) Yes, Sir. Representations were received for opening out-agencies at Agartala and Dharmanagar.

(b) It has been decided to open an out-agency at Agartala and steps are being taken to implement this decision. In regard to Dharmanagar the matter is under investigation by the North-East Frontier Railway.

**Diversion of Line between Bikaner and Lallgarh**

\*597. **Shri Vajpayee:** Will the Minister of Railways be pleased to state:

(a) whether the Government of Rajasthan has proposed a diversion of the railway line between Bikaner and Lallgarh; and

(b) if so, the Government's response thereto?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes, Sir.

(b) The proposal is under examination.

**Block Development Committees**

\*598. **Shri Panigrahi:** Will the Minister of Community Development be pleased to state:

(a) whether the Conference of Development Commissioners recently

held in Delhi has accepted a proposal to train non-official members of Block Development Committees through voluntary organisations;

(b) whether the shortages of staff in blocks were discussed in the Conference; and

(c) if so, what decisions were taken to meet the shortage?

**The Minister of Community Development (Shri S. K. Dey):** (a) and (b). Yes, Sir.

(c) Information is available in the Summary Record of the Staff Conference of Development Commissioners held in New Delhi on 6th and 7th November, 1958—Copies of which have been placed in the Parliament Library.

**मुरादाबाद के निकट रामगंगा नदी पर पुल**

\*५९६. श्री भक्त वरुन : क्या परिवहन तथा संचार मंत्री ३ दिसम्बर, १९५६ के ताराकित प्रश्न संख्या ७२१ के उत्तर के सम्बन्ध यह बनाने की कृपा करेंगे कि मुरादाबाद के निकट रामगंगा नदी पर सड़क का पुल बनाने में हत बीच धीर क्या प्रगति हुई है ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : प्रारम्भिक सर्वेक्षण का काम तो पूरा हो गया है, लेकिन चालू योजना की शर्त में फण्ड न होने के कारण पुल बनाने का काम शुरू करना सम्भव न हो सकेगा।

**Committee on Prevention of Cruelty to Animals**

\*600. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 456 on the 25th August, 1958, and state the further progress made so far in regard to the implementation of the recommendations made by the Committee on Prevention of Cruelty to Animals?

The Minister of Food and Agriculture (Shri A. P. Jais): A statement is laid on the Table of the Lok Sabha.

#### Statement

The State Government of Bihar have reported to say that they are taking action to implement the recommendations of the Committee as far as possible. The matter is also reported to be under consideration of the Madras Government. Action being taken by the Governments of Madhya Pradesh, Kerala, Orissa, Mysore, U.P., Manipur and Tripura has already been reported in reply to the earlier question. Replies from other States are still awaited.

2. As regards the recommendations of the Committee involving Central legislation, the draft Bill prepared by the Committee has been further revised in consultation with the Ministry of Law. It will shortly be placed before the Cabinet in pursuance of the directive given by them.

#### Road Transport

\*601. Shri Ram Krishan: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1100 on the 10th September, 1958 and state:

(a) whether Government have since evolved a National Policy for Transport in order to develop the road transport; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No. The question of evolving a National Policy in regard to the development of different means of transport, including road transport, is still under the consideration of the Government of India.

#### वायु परिवहन परिवद्

६०२. { श्री नवल दशन :  
श्री नवल प्रभाकर :

क्या परिवहन तथा संचार मंत्री १२ अगस्त, १९५८ के तारांकित प्रश्न संख्या १७७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि वायु परिवहन परिवद् के भावी स्वरूप के प्रश्न के बारे में, जिस पर विचार किया जा रहा था, क्या निर्णय हुआ है ?

अतिरिक्त उद्घुवन उपमंत्री ((श्री भुही-उद्घुन) : एयर कारपोरेशन एक्ट के दफा ३० को तुरन्त करने पर गौर किया जा रहा है जिससे केन्द्रीय सरकार को यह शक्ति प्राप्त होगी कि कौंसिल को बरखास्त कर दिया जाय और जब भी जरूरत हो दूसरी कौंसिल कायम की जाये। कौंसिल पर जो खर्च हो रहा था उसका ऐसा इन्तजाम किया है कि इस वकत कोई खर्चा नहीं है।

#### Pollution of Sea by Oil

\*603. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1237 on the 6th December, 1957 and state:

(a) whether India has ratified the International Convention for the Prevention of Pollution of Sea by Oil, 1954; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No.

(b) The matter is still under consideration in consultation with the interests concerned.